

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No.62 of 2017 (SZ)

Applicant(s)

Respondents

1.Fr. Joseph Arackaparambil
Darsana, Malayattoor Illithodu
Kerala

2. P. P. Roy, Malayattoor, Illithode
Kerala.

1. M/s. Bee Vee Jay Associates
Malayattoor Mini Industrial Estate
Kadappara, rep by its Managing
Partner Varghese C.S,

2. M/s. Real Plast
Malayattoor Mini Industrial Estate
Kadappara, rep. by its Managing Partner
Deepak George

3. Ernakulam District Industries Centre
Kakkanad, rep. By President

4. Ernakulam District Mini Industrial Estate
Co-op. Societies, Aluva, rep. by President

5. Directorate of Industries & Commerce
Government of Karala, rep. by Director

6. Kerala State Industrial Development
Corpn, Thiruvananthapuram, rep. by its
M.D

7. Kerala State Pollution Control Board
Kadavanthara, rep. by its
Environmental Engineer

8. Central Pollution Control Board
New Delhi, rep. by its Member Secretary

9. Kerala State Environment Impact
Assessment Authority, Trivandrum,
rep. by its Member Secretary

10. Malayattoor – Neeleeswaram Grama
Panchayat
Rep. by Secretary

11. State of Kerala, rep. by its Chief Secretary
Thiruvananthapuram

12. Union of India, MoEF, New Delhi



Counsel appearing for applicant

M/s. Varghese K. Paul
John Mathew Therezhath

**Rep. by its Secretary
Counsel appearing for respondent/s**

Mrs.Rema Smirithi for R3, R5, R6
R7 and R11
Mr.D.S.Ekambaram for R8
Mrs.Vidya Lakshmi for R9
Mrs.Sumathi for R12
M/s.P.Mohandas for R10
Mr.M.A.Abdul Hakhim for R1, R2, & R4

Note of the Registry	Orders of the Tribunal
Item No.14	<p>Date: 6th November, 20017</p> <p>The learned counsel appearing for the 11th respondent submitted that the reply filed by 3rd respondent is adopted by respondent No.11 and no separate reply is necessary to be filed.</p> <p>Respondent Nos.9, 10 and 12 again pray for further time. As a last chance, let the reply be filed within 2 weeks with advance copy to the learned counsel appearing for the applicant who is at liberty to file rejoinder, if any, within a week thereafter.</p> <p>List the matter on 08.12.2017.</p> <p>....., JM (Justice M.S.Nambiar)</p> <p>.....,EM (Shri P.S. Rao)</p>